mination yards at Delhi. Jullundur and other places are in a state of bad sanitation, and it is impossible for the staff to carry on their duties under the insanitary condition prevailing (here: and

(b) if so, what action Government have taken in this regard ?

THE DEPUTY MINISTER IN 1HE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH) : (a) No. It has not come to Government's notice that bad sanitation prevails in the loco repair and train examination yards at Delhi and Mlundur. All possible steps are taxen to maintain proper drainage and sanitation in these areas to enable the Railways staff to carry on their duties efficiently and properly. Regarding other places, whenever complaints are received, they are being attended to as maintenance of yards is continuous process.

(b) Does not arise.

Oil Exploration in the Mahanadi Delta

605. SHRI JAGJIT SINGH ANAND : SHRI 1AKSHMANA MAHA-PATRO :

Will the Minister of PETRCLEUM be pleased to state :

(a) whether the Oil India Limited has sought Government's permission for ex ploration of oil and gas in the Mahanadi delta and the adjacent of-shore area: and

(b) if so, what are the details of Government's decision thereon ?

MINISTRY OF PETROLEUM (SHRI COMPANY ZIAUR RAHMAN ANSARI) : (a) Yes, Sir.

(b) The request for grant of any new area for exploration of gas and oil by Oil India Limited has been kept pending for the time being.

Declining Trend in Expenditure towards Passenger Amenities

606. SHRI S. KUMARAN : Will the Minister of RAILWAYS be pleased tc state :

(a) whether there has been an increase in the earnings of the Railways through passenger traffic during the last one year; and

(b) if so, wbsrt are the reasons for the declining trend in the expenditure towards passenger amenities ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH) : (a) Yes.

(b) There is no declining trend in the expenditure towards passenger amenities during the last one year.

Shifting of Registered Offices of **Companies from West Bengal**

607. SHRI KALAN ROY :

SHRI BIR CHANDRA DEB-BURMAN :

SHRI N. H. KUMBHARE : Will the Minister of LAW, JUSTICE,

AND COMPANY AFFAIRS be pleased I to state;

(a) whether Government are aware that a large number of companies have shifted their registered offices from West Bengal to other States during the last three years;

(b) if so, what are the names of such companies and what are the reasons for shifting of registered offices by them: and

tc) whether Governasent have permitted such shifting ?

THE DEPUTY MINISTER IN THE THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND AFFAIRS (SHRI BEDA-BRATA BARUA) : (a) to (c) Thirt> companies shifted their registered offices from West Bengal to other States during the last three years i.e. 1973-74. 1974-75 and 1975-76. The names of these companies are given in the statement annexed.

89 Written Answers

The shifting of the registered offices was permitted till February 1, 1975, the date on which the Companies (Amendmenfl Act, 1974, came into force, by the High Court and thereafter by the Company Law Board. The permission is accorded for the reasons enumerated in Section $1^7(1)$ of the Companies Act, 1956.

Statement

Names of the companies that were reported to have shifted their registered offices from West Bengal to other States during 1973-74, 1974-75 and 1975-76.

1973-74

- 1. Hapjan Purbat Tea Co. Ltd.
- 2. Binani Printers Pvt. Ltd.
- 3. Namburnadi Tea Co. Ltd.
- Gayson Engineering Works Pvt. Ltd.
- 5. Olympia Tools Pvt. Ltd.
- 6. United Province Tannery Co. Pvt. Ltd.
- 7. Aarkay Wire Industries Pvt. Ltd.
- 8. Metal Distributors Ltd.
- 9. Jay Engineering Works Ltd.

197-1-75 10.

Jalan &j Sons Pvt. Ltd.

- 11. Mehta Cotton Mills Pvt. Ltd.
- 12. Mehta Investments Pvt. Ltd.
- 13. Peter Engg. Co. Pvt. Ltd.
- 14. Rajgarh Investment Co. Pvt. Ltd.
- 15. Shree Mahavir Ispat Ltd.
- 16. Suraiya Brothers Pvt. Ltd.
- 17. Swadeshi Mining & Manufacturing Co. Ltd.

1975-76

- Bhatter Solvent Extraction Udyog Ltd.
- 19. Vidyut Metallies Pvt. Ltd.
- 20. Industrial Gases i(Bihar) Ltd.
- 21. Indo Swing Pvt. Ltd.
- 22. Kanoria Udyog Ltd.
- 23. Archaaa Investment Pvt. Ltd.
- 24. Burmah-Shell Properties Pvt. Ltd.
- 25. Deccan Steel & Alloys Corpn. Ltd.
- Metal Tray Manufacturing Calcutta Pvt. Ltd.
- 27. Madhu Auto Parts & Services Pvt. Ltd.
- 28. Shashi Properties & Industries Ltd.
- 29. Kanoria Udyog Ltd.
- 30. Hindustan Gum & Chemicals Ltd.

Sole Selling Agency System

608. SHRI KALYAN ROY : SHRI N. H. KUMBHARE :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) what progress has so far been made to impose ban on the sole selling agency system resorted to by various companies;

(b) whether in 24 cases approvals for sole selling agency system were recently issued by the Company Law Board;

(c) if so, what are the details thereof including the names of the companies and the reasons therefor; and

(d) whether approvals have been given in fifty more cases, if so, what are the details thereof including the names of the companies ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDA-BRATA BARUA) : (a) The Company